

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 05.11.2018 (Monday)
Court of Chairperson

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13(A)	Comp. App. (AT) (Ins) No. 690 of 2018	Empee Distilleries Ltd. Vs. Union Bank of India	P. Bakiyaraj	

By Order

5-11-18
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